

Fact-sheet on enforcement related issues for the State/UT

S. No.	Subject	Information
1.	Name of State/UT	Jammu & Kashmir
2.	State Population as per census 2011	1,25,41302
3.	No. of Districts in the State/UT	20
4.	Name and Designation of the Food Safety Commissioner	Name: Sh. Vinod Sharma Designation: Commissioner Food & Drugs Administration
5.	Contact details & e-mail	Address: Room No. 340, Civil Secretariat, Srinagar Tel: 0194-2506485 Fax: Email: cfsjandk@gmail.com
6.	Name of Nodal Officer and contact details	Name: Mr. Khursheed Ahmad, Asst. Comm. Food Safety Address: Room No. 1/ 41-42, Civil (Mini) Secretariat, Jammu, J&K Tel: 0191-2572889 Fax: Email: controllerdrugsfoodjk@yahoo.in
7.	Number of DO	Full Time: 23 Part Time: Nil
8.	Number of AO	22
9.	Number of FSO	Full Time: 77 Part Time: Nil
10.	Status of State Food Laboratories	Total Number- 02 Number of functional laboratories- 02
11.	Number of Food Analyst	3
12.	No. of State labs that are NABL accredited	Nil
13.	Food Business Units licensed till date	Online: 6796 Offline: 94
14.	Food Business Units registered till date	Online: 88881 Offline: 7
15.	Status of Online (FLRS) license/Registration in districts of States/UTS	
a	No. of Districts issuing license/registration ONLINE only	22
b	No. of Districts issuing license/registration PARTIALLY ONLINE	Nil
c	No. of Districts issuing license/registration OFFLINE (MANUALLY)	Nil
16.	Whether State level Advisory Committee is re-constituted (SLAC)	Yes

17.	Whether District level Advisory Committee is re-constituted (DLAC)	Yes
18.	Whether Appellate Tribunal is operational?	Yes
ANNUAL FOOD TESTING REPORT OF ENFORCEMENT SAMPLES (2018-2019)		
19.	Number of food samples collected	4101
20.	Number of food samples analyzed	3600
21.	Number of food samples found adulterated, unsafe, substandard and misbranded	701
22.	Number of cases launched against FBOs	Adjudications- 698 Criminal Court-
23.	Details of Adjudications	No. of Cases disposed-
		No. of cases in which -466 penalty is imposed
		Amount of Penalty raised- Rs. 57,18,800
24.	Details of Criminal cases	No. of cases convicted-
		No. of cases Acquittal-
		Amount of Penalty raised-